

GOVERNMENT OF INDIA  
MINISTRY OF CIVIL AVIATION  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO : 29**  
(TO BE ANSWERED ON THE 3<sup>rd</sup> February 2025)

**KANNUR INTERNATIONAL AIRPORT IN KERALA**

29. DR. JOHN BRITTAS

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) whether the State of Goa is considered as a single "city" in certain air service agreements for transferring foreign services to Manohar International Airport?
- (b) if so, whether the same rationale will apply to Kannur International Airport by treating Kerala as a single "city"?
- (c) if not, the reasons therefor?
- (d) the reasons for non-inclusion of Kannur Airport in the India's ASEAN Open Sky Policy destinations despite assurance for its eventual inclusion? and
- (e) the details thereof?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION

(Shri Murlidhar Mohol)

(a) to (c): The Air Service Agreements (ASAs) signed with a few countries grant Goa as a point of call. As such, designated carriers of both India and respective foreign country are free to mount international operations to/from any international airport in Goa, including Manohar International Airport (MOPA). Kerala is not granted as a Point of Call (PoC) in any ASA. Calicut, Cochin and Thiruvananthapuram in the State of Kerala are available as PoCs in certain ASAs. (d) to (e): In the ASEAN open sky policy, 18 tourist destinations of India namely Ahmedabad, Amritsar, Aurangabad, Bhubaneswar, Calicut, Cochin, Gaya, Goa, Guwahati, Jaipur, Khajuraho, Lucknow, Patna, Port Blair, Thiruvananthapuram, Tiruchirappalli, Varanasi and Vishakhapatnam are available as point of call as a one-time policy decision. No proposal regarding the inclusion of Kannur under the purview of the ASEAN Open Sky policy is under consideration in this Ministry.